GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO.- 3041 ANSWERED ON 28/03/2023

SETTING UP OF AYUSH UNIVERSITY IN BHUBANESWAR

3041 SHRI SUJEET KUMAR:

Will the Minister of AYUSH be pleased to state:

- (a) the details of Ayush universities in the country, as on 2022-23, State-wise;
- (b) whether Government will establish an Ayush university in Bhubaneswar, the capital city of Odisha; and
- (c) if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTRY OF AYUSH (SHRI SARBANANDA SONOWAL)

(a) The details of Ayush Universities in the Country, as on 2022-23, State-wise are as follows:-

| Sl.No. | Name of the Ayush University | State |
|--------|--|---------------|
| 1. | Pt. Deendayal Upadhyay Memorial AYUSH & Health | Chhattisgarh |
| | Sciences University Chhattisgarh GE Rd, Amanaka, Raipur, | |
| | Chhattisgarh-492001 | |
| 2. | MAHAYOGI GURU GORAKHNATH AYUSH | Uttar Pradesh |
| | UNIVERSITY, Transport Nagar, GORAKHPUR, U.P | |
| | 273001 | |
| 3. | Shri Krishna AYUSH University, Umri Rd, Sector 8, | Haryana |
| | Kurukshetra, Haryana-136118 | |

Further, the details of Government Ayurveda Universities functioning in the Country are as follows:-

| Sl.No. | Name of Government Ayurveda University | State |
|--------|--|-------------|
| 1. | Gujarat Ayurved University, Jamnagar, Gujarat | Gujarat |
| 2. | Uttarakhand Ayurved University Harrawala, Dehradun, Uttrakhand | Uttarakhand |
| 3. | Dr. Sarvepalli Radhakrisnan Rajasthan Ayurved University, Jodhpur, Rajasthan | Rajasthan |

| 4. | National Institute of Ayurveda, Deemed to be University under de-novo category, Amer Rd, Jaipur, Rajasthan | Rajasthan |
|----|---|-----------|
| 5. | Guru Ravidass Ayurveda University VPO, kharkan, UNA Road Hoshiyarpur-146001, Punjab. | Punjab |

(b) & (c)

- At present no such proposal is under consideration to establish an Ayush University in Bhubaneswar, the Capital City of Odisha.
- In addition to this it is informed that, the Central Universities are established by the Act of Parliament.
- State Universities and State Private Universities are established by the Act of the concerned State legislature.
- Institutions of Higher education are declared as Deemed to be Universities by the Government of India, on the advice of UGC, under Section 3 of the UGC Act 1956.
- Name of a University is included in the list of Universities maintained by the UGC on receipt of the Act as passed by the Parliament/concerned State legislature.
